

('000 tonnes)

Year	N	P	K	Total (N+P+K)
1983-84	251	120	99	470
1984-85	307	139	108	554
1985-86	390	200	130	720

(c) Yes, Sir.

**Programme to Increase Production  
of Prawns**

2441. SHRI CHINTAMANI JENA :  
Will the Minister of AGRICULTURE be  
pleased to state :

(a) whether Government have chalked  
out a plan to increase the production of  
prawns in the country;

(b) if so, the steps taken in this regard  
and States which have been included under  
the programme;

(c) the details of the area proposed to  
be covered under the sheme in each State,  
particularly in Orissa; and

(d) the amount earmarked for the  
project ?

West Bengal	—100.0 hectares
Orissa	—480.5 hectares
Andhra Pradesh	— 75.2 hectares
Tamil Nadu	— 50.0 hectares
Kerala	—149.0 hectares
Maharashtra	— 92.0 hectares
Gujarat	— 52.0 hectares
Pondicherry	— 29.0 hectares
Goa	— 27.0 hectares
Haryana	— 10.0 hectares

(d) An outlay of Rs. 500 lakhs exists  
for this scheme during Seventh Five Year  
Plan as Central share.

THE MINISTER OF STATE IN THE  
DEPARTMENT OF AGRICULTURE  
AND COOPERATION (SHRI YOGENDRA  
MAKWANA) : (a) and (b). Yes, Sir. In  
addition to the judicious exploitation of  
prawn resources in Indian Exclusive Econo-  
mic Zone, the Government have launched a  
Centrally Sponsored Scheme on brackish-  
water prawn farming in all the maritime  
States/Union Territories, as well as in  
Punjab, Haryana and Rajasthan since 1982.

Marine Products Export Development  
Authority under Ministry of Commerce  
have also programmes to increase the pro-  
duction of prawns.

(c) The area of the projects sanctioned,  
State-wise, including Orissa is as follows :

**Alleged Irregularities in Hindustan  
Prefab Limited**

2442. PROF. MADHU DANDAVATE :  
Will the Minister of URBAN DEVELOP-  
MENT be pleased to state :

(a) whether the Hindustan Prefab  
Limited earned profits in the past but is  
now losing heavily; if so, the reasons  
therefor; and

(b) whether the President of All India  
Trade Union Congress has alleged a number  
for irregularities and malpractices in the  
company and if so, the action taken  
thereon ?

THE MINISTER OF STATE IN THE  
MINISTRY OF URBAN DEVELOPMENT